

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

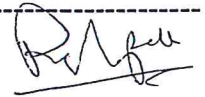
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/603/(IB)/2017  
NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION CO INDIA LTD  
NAME OF THE RESPONDENT(S) : ANANDRAM DEVELOPERS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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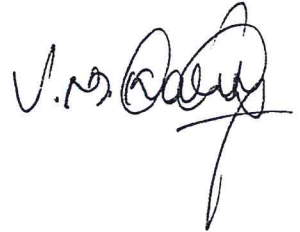
Rushfa Meen

Counsel for Corp. Debtor



E. OM PRAKASH  
(Senior Advocate)  
A/B V.M. KARTHIK.

Counsel for financial  
Creditor.



**ORDER**

Counsels for both the parties are present and submitted that time be granted as there is possibility of settlement between the parties. At request, time is enlarged. Put up on 01.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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